

F.No. J-11015/2/2016 -Judl.
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhavan, New Delhi
02nd March, 2016

ORDER

In supersession of all earlier orders relating to engagement of Standing Government Counsel and Additional Standing Government Counsel in District & Subordinate Courts of Karnataka, the President is pleased to engage the following Advocates as Standing Government Counsel and Additional Standing Government Counsel for conducting the Central Government litigation before the District & Subordinate Courts of Karnataka, with immediate effect for a period of **three years** or until further orders, whichever is earlier:-

Bangalore District

Sl No.	Name	Address with Contact No.	Enrolment No.
Standing Government Counsel			
1.	Prakash Rao K	No. 12, 1 st Main, (Tent Road), IV Cross, Sanjeevini Nagara, Moodalapalya, Bengaluru-72. Mob. 9845312245	KAR/424/1992
Additional Standing Government Counsel			
2.	A.M. Surya Prakash	No. 4, 2 nd Main Road, Next to Devi- SMC Apartments, Sriramapuram, Bengaluru-560021.	KAR.38-B/84
3.	B. Madhusudhan Adiga	No. 1/4-4, Sujatha Hotel Complex, 3 rd Floor, Gandhinagar, Bangalore -9. Mob. 9945583661	KAR/289/1992
4.	Sumangala Hagde	No. 520, 53 rd Cross, 3 rd Block, Near Ramamandir, Rajajinagar, Banalore-10/ Mob. 9731151448	KAR. 263/2002
5.	Naveen Chandra Shetty	No. 65, 2 nd Floor, above Bank of Baroda ATM, Cubbonpet, Bangalore-2. Mob. 9740287703	1237/93
6.	G.M. Megharaj	No. 25, 9 th Cross, Kumarapark, West, Banalore-20. Mob. 9141182303, 9448312954	KAR/231/2001
7.	Ananda Murthy R	No. 15, "N.P." Arcade, 10 th Main, Pattegarapalya Mian Road, Banagalore-79. Mob. 9900406727, 9738807226.	KAR/2383/2009

8.	Sathish B.	No. 14/3, 2 nd Floor, Maharish Aravind Bhavan, Nrupathuga Road, Bangalore-1. Mob. 9886575939	KAR/792/99
9.	Vijayakumari R	No. 25, 9 th Cross, Kumaraparak, West, Bangalore-20.	Kar/3438/2006

Bangalore Rural District

Sl No.	Name	Address with Contact No.	Enrolment No.
Standing Government Counsel			
1.	Laxmeesha	No. 12, Karigiriappa Road, 2 nd Cross, Prakruthi Nagar, Layout, Thotadaguddadahalli, Nagasandra Post, Bangalore Rural District. Mob. 9448207302	Kar/283/2000
Additional Standing Government Counsel			
2.	B.M. Halaswamy	No.101, 6 th Cross, Railway parallel Road, K.P. West, Bangalore-20. Mob. 9972777811	Kar/2030

Mysore District

Sl No.	Name	Address with Contact No.	Enrolment No.
Standing Government Counsel			
1.	K.R. Nagendra Prasad	No. 64, Gowrishankara Nagar, Ooty Road, Mysore-25.	KAR/1501/2000

Chamarajanagara District

Standing Government Counsel			
1.	Puttaraju	S.M. Halli Road, Chamarajanagara Town. Mob. 9448602419	KAR/37/91
Additional Standing Government Counsel			
2.	A.S. Vijayakumar	Car Street, Near Old Market, Chamarajanagara Town. Mob. 953555534	KAR/3018/2000

Mandya District

Standing Government Counsel			
1.	Mallesha P	1 st Floor, H. Krishnappa Building, Near, Court, Maddur, Mandya-571428. Mob. 9740652136	KAR/277/1995

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Hassan District

Standing Government Counsel		
1.	Baskara Rao	No. 507, Bhoomika Nilaya, Laxmivenkataramana Temple Road, 2 nd Stage, Vijayanagara, Hassan. Mob. 9341894909
		KAR/1050/2003
Additional Standing Government Counsel		
1.	B.T. Lakshminarayan	Sriranga Krupa, 1 st Cross, Ashoka Road, Vidyanagar, Hassan. Mob. 9448401100.
		KAR/236/1990

Kodagu District

Standing Government Counsel		
1.	G.R. Ravishankar	'Dwarka, School Road, Madikeri-5710201, Kodagu. Mob. 9448489722, 9483835770
		KAR/3708/1999
Additional Standing Government Counsel		
1.	Sajan Naik K.S.	Brahmins Vally, Madikeri, Kodagu District. Mob. 9448363882
		KAR/2730/2004
2.	Keshav B.M.	Gandhinagar, Virajpet, Kodagu. Mob. 9448896034.
		KAR/1433/2002

Mangalore District

Standing Government Counsel		
1.	Prasad Kumar Rai P	Talluk Panchayat Building, B.C. Road, Buntwala, Dakshina Kannada District. Mob. 9448348692
		KAR/393/1998
Additional Standing Government Counsel		
1.	Ramakrishna Rai	2 nd Floor, Milagres Centre, Balmatta Road, Hampankatta, Mangalore-575001. Mob. 9448547109
		KAR/ 334/89
2.	Ravichandra P.M.	The Law Associates, Panchami Complex, OPP. K.S.R.T.C. Bus Stand, Bejai, Mangalore-575004. Mob. 9845226237, 9742670341
		310/2004
3.	N.K. Pruthviraj	No. 4, 2 nd floor, Medifare Complex, Karangalpady, Mangalore. Mob. 9845220695
		3837/1999
4.	Shivaprasad. E.	1 st Floor, shri Krishna Plywood Bldg, Near Grama Chavady, Court Road, Puttur-574201. D.K. Mob. 9448529774
		KAR/588/91
5.	Rathnavarma Bunnun D.	R/o Dharmasthala, Bethangady Taluk, D.K. Mob. 9448446143
		KAR/1009/93

6.	Chinmaya Rai S.N.	Sarvothodi Naduballu House, Karnoor Post and Nettanige Mudnoor village, Puttur Taluk, D.K. Pin-574313. Mob. 9972312133	KAR/1809/2012
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Udupi District

Standing Government Counsel			
1.	Devadas V. Shettigar	1 st Floor, "Anantha Kripa" Maruthi Veethika, Udupi-576101. Mob. 9743287990	KAR/587/1998
Additional Standing Government Counsel			
1.	Manjunath S.K.	"Nanda" Handattu, Kota Post, Udupi Taluk & District. Mob.	KAR/1481/2001
2.	Usha	Shanti Durga Krupa, Chitpady, Udupi. Mob. 9743293767	KAR/1214/2008
3.	Sungandh Kumar	Krishna Building, Court Road, Karnataka	KAR/1039/94

Chikmagalur District

Standing Government Counsel			
1.	C.J. Manjunath	Annapurna, Venkateshwara Nagar, Kadur, Chikmagalur. Mob. 9448658053	KAR/841/1953
Additional Standing Government Counsel			
1.	Sudhir D.S.	Housing Board Colony, Mudigere- 577132. Mob. 9480076100, 9448346001.	KAR/1191/93

Shimoga District

Standing Government Counsel			
1.	C.R. Vinayaka	1 st Cross, Hanumanthanagar, Savalanga Road, Shimoga- 572201. Mob. 9449686659	KAR/1682/2002
Additional Standing Government Counsel			
1.	Praveen K.V.	R/o Sri Ramapura Badavane, Sagara-577401. Mob. 94496991872	KAR/3465/2006

Karwar District

Standing Government Counsel			
1.	Sadananda Bhat	Nidgo, Post Targod, Taluk Sirsi (N.K.) Pin.581402 Mob. 9448153390.	KAR/742/1998
Additional Standing Government Counsel			
1.	Vinaayak R. Bhandari	Dibivgi Kunta, No. 220, Uttara Kannada. Mob. 9448965350, 9743550407.	KAR/3190/2001

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Dharwad District

Standing Government Counsel			
1.	Laxman Bilgi	No. 181, 3 rd Main, 3 rd Cross, Gokul Road, Hubli, Dharwad. 9448376790.	KAR/4895/1999
Additional Standing Government Counsel			
1.	A.S. Rayappanavar	No. 35, Laxman Farm House, Unakal, South Hubli-580021. Mob. 9964402471	KAR/837/1997

Gadag District

Standing Government Counsel			
1.	Hiremath M.M.	S/o Mallikarjun M. Hiremath, Vakkaligere Oni, Gadag. Mob. 9448746601.	KAR/13/1990
Additional Standing Government Counsel			
1.	Sangamesh Gobbaragundi	Magadi Village, Gobvbaragundi, Shirahatti Taluk, Gadag. Mob. 9880996646.	KAR/572/2004

Belgaum District

Standing Government Counsel			
1.	K.M. Madivalar	Handigundi, Rayabag Taluk, Belgaum District. Mob. 9980339975	KAR/292/2010
Additional Standing Government Counsel			
1.	Basavaraj Kapsi	GRBC 2 nd Gate, Laxmi Extension, Gokak, Belgaum District. Mob. 9916207576	KAR/3435/2010

Bagalkote District

Standing Government Counsel			
1.	Mallikarjuna Mallappa Handi	Fl. No. 31, 1 st Floor, Vidyagiri Bagalkote-587102. Mob.	KAR/496/87
Additional Standing Government Counsel			
1.	Shaila Y. Ankalagi	Koulpeth, Bagalkote-587201. Mob. 9880688806.	KAR/1486/2009

Bijapur District

Standing Government Counsel			
1.	Mallikarjun	Rahul Nivaas, Katnalli S.House, Near Bala Bhavan, Kanakadasa Layout, Managooli Road, Katnalli Building, Bijapur. Mob. 9483628439.	KAR/395/2010

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Gulbarga District

Standing Government Counsel			
1.	Siddarama B Wadi	No. 59, Vidya Nagar, MSK Mill Road, Gulbarga, Mob. 9972081035	KAR/1729/2006

Yadgir District

Standing Government Counsel			
1.	P. Shivaraj	No. 5-1-225/2, Opp Govt. Degree College, Station Area, Yadgir Taluk & District, Yadgir-585202. Mob. 09448414423.	KAR/645/87

Raichur District

Standing Government Counsel			
1.	Gopal Kikile	Bar Association, District Court Complex, Raichur. Mob. 991623941	KAR/328/2003

Koppal District

Standing Government Counsel			
1.	Basavaraj Hiremath	K. R.S. Road, Hulagi Village, Koppal Taluk & District. Koppal. Mob. 9538382108	KAR/1310/1996
Additional Standing Government Counsel			
2.	Subhash S	Opp. Bellary Book Depot, Gandhi Circle, Gangavathi, Koppal Dist. Mob. 9986413326	KAR/2472/2011
3.	K. Muralidhar Rao	Fort Area, Near Venkateshwara Temple, Koppal, Pin. 583231	KAR/246/192

Bellary District

Standing Government Counsel			
1.	Dattatreya Reddy	Old Market Main Road, near Karate School, Cantonment, Bellary-583104. Mob. 9448140172	KAR/27/90
Additional Standing Government Counsel			
2.	R.V. Venkatachalapathy	SR Compound, 3 rd Cross, S.N. Pet, Bellary-583101. Mob. 9972040673	KAR/18/1987

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Davangere District

Standing Government Counsel			
1.	A.C. Raghavendra	No. 778/10, near Beerelingeswara Temple, Hondada Road, Davangere-1. 9845165062	KAR/2929/2004
Additional Standing Government Counsel			
2.	V. Ravikumar	No. 317/1, 17 th Cross, K.T.J. Nagar, Davangere. Mob. 9845330045	KAR/2009/2002
3.	S. Prasannakumar	Anugraha Nilaya, Besides Police Quarters, Channagiri Town, Davangere District -577213. Mob. 9449379766	KAR/780/2004

Chitradurga District

Standing Government Counsel			
1.	K. Mallikarjunappa	R/o Lakshmi Nilaya, Amoga Layout, Near Bank Colony, Chitradurga-577501. Mob. 9886954640	KAR/3025/2005
Additional Standing Government Counsel			
2.	Vidhyadhar.S.	Venkataramanaswamy Temple Road, Mathrushree Nilaya, Turuvanur Road, Chitradurga. Mob. 9886509388	KAR/3728/1999

Tumkur District

Standing Government Counsel			
1.	H.S. Raju	Kempu Nilaya, Gandhinagar, Tumkur. Mob. 9844132227	KAR/748/91
Additional Standing Government Counsel			
2.	B.N. Veeranna	Surekunte Village, Bellavi Hobli, Tumkur. Mob. 9448332758	KAR/498/1998
3.	C. Mali Mariyappa	Madalur(P) Kasaba(H) Sira Taluk, Tumkur District. 9740713704	KAR/637/1997

Ramanagara District

Standing Government Counsel			
1.	Siddaraju	Attingere, Madbal Hobli, Magadi Taluk, Ramanagar District. Mob. 9449508296	KAR/780/2002

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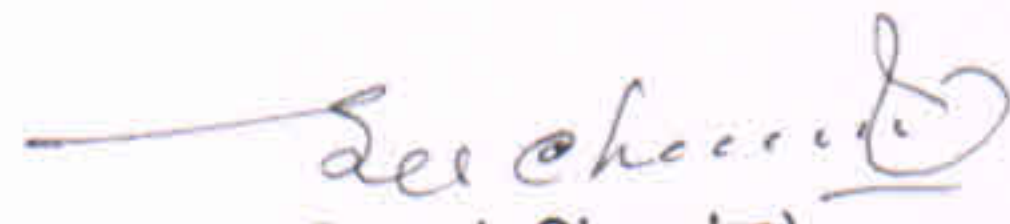
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Chikkaballapur District

Standing Government Counsel				
1.	Harikrishna K.A.	No. 47, 20 th B Cross, Bhubaneshwar Dasarahalli, K.R. Puram Hobli, Bangalore-560024. Mob. 9740088882		KAR/825/2011


2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 27(11)/1999-Judl. dated 24.09.1999 read with O.M. Nos. 27(25)/2011-Judl., dated 01.09.2011 & 26(1)/2014/Judl. dated 01.10.2015.

3. Hindi version of this order will follow.


(Suresh Chandra)
Joint Secretary & Legal Adviser

Copy to:

1. The Incharge, Branch Sectt, Ministry of Law & Justice, Department of Legal Affairs, Bangalore.
2. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary, for information.
3. Shri Prabhuling K. Navadgi, Addl. Solicitor General, Karnataka High Court, 148, Embassy Square, 106-A & 106-B Infantry Road, Bangalore-560001.
4. Shri K.M. Nataraj, Addl. Solicitor General (Southern Zone), No. 4306, High Point IV, No. 45, Palace Road, Near Basaweshwara Circle Bangalore-560001.
5. Shri Krishna S. Dixit, Assistant Solicitor General of India, # "Dhavalaganga", 1st D Cross, 3rd Stage, 4th Blcok, Basaveshwaranagar, Bangalore-560079.
6. Office of the District & Sessions Judge of Bangalore, Bangalore Rural District, Mysore, Chamarajanagara, Mandya, Hassan, Kodagu, Mangalore, Udupi, Chikamagalur, Shimoga, Karwar, Dharwad, Gadag, Belgaum, Bagalkote, Bijapur, Gulbarga, Yadgir, Raichur, Koppal, Bellary, Davangere, Chitradurga, Tumkur, Ramanagara, Chikkaballapur, , for information.
7. The Registrar, Karnataka High Court, for information.
8. The Accountant General, Karnataka for information.
9. Hindi Unit for Hindi version of this order.
10. NIC Cell for uploading this order on the official website of the Ministry.
11. Guard file/Judicial Section with 5/s copies.


(B.S. Sharma)
Superintendent (L)